

**IV ADDITIONAL DISTRICT AND SESSIONS COURT,  
DODDABALLAPURA.**

**CAUSE LIST DT. 06.07.2020.**

**HEARING :-**

1. RA 10171/2016
2. REV 10001/2019
3. RA 10079/2019
4. Crl.Mis. 10070/2020
5. Crl.Mis. 10074/2020
6. Crl.Mis. 10052/2020

**ARGUMENTS:-**

7. RA 10064/2016
8. P & SC 10014/2020
9. P & SC 10013/2020
10. MA 10004/2020

**REPLY**


11. MC 10028/2020

**FIRST HEARING**

12. MC 10193/2020
13. MC 10195/2020

**JUDGMENT & ORDERS**

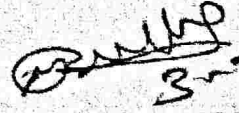
14. RA 10032/2019
15. P & SC 10021/2020
16. P & SC 10022/2020
17. P & SC 10019/2020
18. RA 10036/2019
19. Crl. Mis. 10059/2020
20. Crl. Mis. 10072/2020
21. Crl. Mis. 10075/2020

  
(C.CHANDRASEKHAR)  
IV Addl. Dist. & Sessions Judge,  
Doddaballapura

**Cause list Dated: 06-07-2020 in the court of  
Senior Civil Judge and JMFC Doddaballapura.**

Sl.No.	Case No.	Stage	Reasons
1	O.S.110/2007	For Arguments.	Since the listed matters are old matters, hence they are listed for hearing.
2	O.S.217/2008	For Arguments.	
3	O.S.179/2020	Hearing on I.A.	
4	O.S.181/2020	Hearing on I.A.	
5	O.S.183/2020	Hearing on I.A.	
6	O.S.185/2020	Hearing on I.A.	
7	O.S.187/2020	Hearing on I.A.	
8	R.A.09/2020	Hearing on I.A.	
9	P & S.C.03/2020	Hearing on I.A.	
10	M.C.27/2020	Hearing on I.A.	
11	M.C.29/2020	Hearing on I.A.	
12	M.C.31/2020	Hearing on I.A.	
13	M.C.33/2020	Hearing on I.A.	
14	M.A.05/2020	For Judgment	
15	M.A.06/2020	For Judgment	
16	OS.45/2010 C/W- OS.322/2014 C/W- OS.105/2020	For Judgment	
17	OS.120/11 C/W- OS.188/2013	For Judgment	
18	OS.303/2019	For Judgment	
19	OS.306/2019	For Judgment	
20	OS.308/2019	For Judgment	

Place: Doddaballapura  
Date: 03-07-2020

  
 3-7-2020  
 Senior Civil Judge & JMFC  
 Doddaballapura

CIVIL JUDGE AND JMFC, DODBALLAPUR

SANDEEP A NAIK

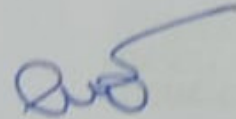
Prl. Civil Judge & JMFC

Cause List Date: 06-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-12:00 AM</b>				
1	C.C. 583/2015 (HEARING)		EXCISE INSPECTOR <b>Vs</b> CHANDRAPPA AND ANOR	APP
2	C.C. 990/2013 (ARGUMENTS)		DODDABALLAPUR RURAL PS <b>Vs</b> MANJUNATH.R	APP
3	C.C. 628/2014 (ARGUMENTS)		ANANDAMMA <b>Vs</b> SUBRAMANI AND OTHERS	APP
4	C.C. 1095/2015 (ARGUMENTS)		LALITHAMMA M <b>Vs</b> KRISHNAPPA	
<b>3:45 P.M - 4:45 P.M</b>				
5	C.C. 165/2011 (JUDGMENTS)		MANJULA <b>Vs</b> GANGARAJU	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
6	C.C. 1793/2020 (SUMMONS)	19-08-2020	T R VIJAYKUMAR <b>Vs</b> MAREGOWDA @ KEB RAJANNA	
7	P.C.R. 46/2020 (HEARING)	19-08-2020	DAYANAND T R <b>Vs</b> NAVEEN PAWAR	AV
8	C.C. 805/2016 (EVIDENCE)	19-08-2020	<b>Vs</b>	
9	C.C. 1196/2016 (EVIDENCE)	19-08-2020	DODDABALLAPURA RURAL P.S <b>Vs</b> VENKATESH	
10	C.C. 282/2017 (EVIDENCE)	19-08-2020	rural P.S <b>Vs</b> Munegowda and Others	
11	C.C. 1600/2016 (EVIDENCE)	19-08-2020	Doddballapura Rural PS <b>Vs</b> RAJESHA S S	
12	C.C. 1136/2018 (APPEARANCE OF ACCUSED)	19-08-2020	EXISE P S <b>Vs</b> NAGARAJU G A	
13	C.C. 861/2019 (APPEARANCE OF ACCUSED)	19-08-2020	HOSAHALLI PS <b>Vs</b> NARAYANAMMA	
14	C.C. 1602/2017 (FRAMING OF CHARGE OR PLEA)	19-08-2020	Rural P.S <b>Vs</b> Gurumurthy and other s	

CIVIL JUDGE AND JMFC, DODBALLAPUR  
SANDEEP A NAIK  
Pri. Civil Judge & JMFC  
Cause List Date: 06-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 527/2018 (FRAMING OF CHARGE OR PLEA)	19-08-2020	RURAL PS Vs MUNIRAJU V M	
16	C.C. 413/2015 (NBW TO ACCUSED)	19-08-2020	THE PSI OF DB PUR RURAL PS Vs H S MUNIRAJU AND ANOTHER	
17	C.C. 368/2017 (NBW TO ACCUSED)	19-08-2020	Rural P.S Vs Venkataramanappa	
18	C.C. 753/2017 (HBC)	19-08-2020	Rural P.s Vs Yashwanth	



**CIVIL JUDGE AND JMFC, DODBALLAPUR**  
**SANDEEP A NAIK**  
**Prl. Civil Judge & JMFC**  
**Cause List Date: 06-07-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-12:00 AM</b>				
1	O.S. 173/2020 (HEARING) IA/1/2020		HANUMANTHARAYAPPA C Vs MANJULA H	ARR
<b>12:00 P.M - 1:00 P.M</b>				
2	O.S. 291/2019 (HEARING) IA/1/2019		KAMALA Vs SRINIVAS	BSV
3	O.S. 29/2020 (HEARING) IA/1/2020 IA/2/2020		MANGALAMMA Vs BUDDHARAJ JAIN	BKM
4	O.S. 185/2006 (ARGUMENTS)		LAKKAMMA Vs SIDDAGANGAIAH	M.KRISHNAMURTHY
5	O.S. 175/2019 (ARGUMENTS) IA/1/2019		S N RAJESHWARI Vs SAMEENA	MAHESHWARI E
6	O.S. 175/2018 (TO HEAR ON IA 1) IA/1/2018		MUNIYAPPA Vs MUNIYAMMA	N MOHAN
<b>2:45 P.M - 3:45 P.M</b>				
7	O.S. 441/2017 (HEARING) IA/1/2017		NARAYANASWAMY Vs RUDRAPPA	
8	O.S. 195/2018 (HEARING) IA/1/2018 IA/2/2018		PURNIMA Vs CMC D BPURA	D K L
9	O.S. 651/2008 (ARGUMENTS)		CHOWDAIAH Vs VENKAMMA	
10	O.S. 477/2017 (ARGUMENTS) IA/1/2017		LAKSHMINARAYANA Vs MUDDAGANGAPPA	B C JANARDHAN
11	O.S. 381/2019 (TO HEAR ON IA 1) IA/1/2019		LAKSHMAMMA Vs RAMAKKA	MANJUNATHA LAW CHAMBER
<b>3:45 P.M - 4:45 P.M</b>				
12	O.S. 455/2012 (ORDERS.)		A.NATARAJU Vs PADMA CHIDANANDA	
13	O.S. 203/2013 (ORDERS.) IA/1/2013		T.NARAYANASWAMY Vs PADMA CHIDANAND	Y S RAMESH

## CIVIL JUDGE AND JMFC, DODBALLAPUR

SANDEEP A NAIK

Pr. Civil Judge &amp; JMFC

Cause List Date: 06-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 215/2015 (ORDERS.) IA/2/2015 IA/1/2015 IA/3/2015		RAMAKRISHNAPPA Vs GANGAMMA	
15	O.S. 181/2017 (TO HEAR ON IA 1) IA/1/2017		K Narayanswamy Vs Sakamma	Ravi M
<b>Cases listed below are adjourned due to Covid 19</b>				
16	O.S. 303/2015 (HEARING) IA/1/2015	<b>19-08-2020</b>	H. NARAYANAPPA Vs H. ANJINAPPA	A.N.L.
17	O.S. 363/2017 (HEARING) IA/1/2017	<b>19-08-2020</b>	Mallappa Vs Nagaraju	A N L
18	O.S. 259/2018 (HEARING) IA/1/2018 IA/2/2018	<b>19-08-2020</b>	LAKSHMI Vs CMC D B PURA	S A KHADRI
19	O.S. 411/2018 (HEARING) IA/1/2018	<b>19-08-2020</b>	RATHNAMMA Vs muniyappa	V C B
20	O.S. 581/2018 (HEARING) IA/1/2018 IA/2/2018	<b>19-08-2020</b>	JC FOUNDATION REG Vs POWER GRID CORPORATION OF INDIA	H V MANJUNATH
21	O.S. 123/2008 (EVIDENCE)	<b>19-08-2020</b>	GANGAMMA Vs CHOWDAPPA	SYED NISAR ULL
22	O.S. 159/2008 (EVIDENCE)	<b>19-08-2020</b>	CHOWDAPPA Vs VENKATAMASHAMAI AH	RAVI.M
23	O.S. 411/2019 (TO HEAR ON IA 1) IA/1/2019	<b>19-08-2020</b>	K. N. USHA Vs SYED NAVAB JAN	LS AND UK